

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 81 OF 2017 &
IA NO. 19 OF 2017**

Dated: 1st August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

NHPC Ltd.

...Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Shankar Dvivedi
Mr. J.K.Jha

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. Tushar Mathur for R.2

Mr. Vishal Anand
Mr. Nishtha Kumar for R.3

Mr. Sethu Ramalingam for R.4

ORDER

List the I.A. No. 19 of 2017 (Appl. for stay) for hearing on **24.08.2017.**
In the meantime, pleadings be completed.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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